

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

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**CP No. 16/2017  
In OA No. 2380/2013**

**This the 04<sup>th</sup> Day of February, 2019**

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Manish Kumar,  
R/o F-277/5  
Ganga Vihar, Near Gokal Puri,  
Delhi-110094
2. Sidhir Kumar,  
R/o 4/2705, St. No. 5,  
Bihari Colony, Shahdara,  
Delhi-110031

(By Advocate: Mr. M.K. Bhardwaj)

# VERSUS

1. Sh. Amit Yadav,  
Commissioner,  
East Delhi Municipal Corporation,  
Patpar Ganj, Delhi
2. Sh. Sanjay Kumar  
Director (Education)  
Education Department,  
Shahdara North Zone,  
East Delhi Municipal Corporation,  
Patpar Ganj, Delhi
3. Sh. Rajeev Kumar  
Dy. Director of Education,  
Education Department,  
Shahdara North Zone,  
East Delhi Municipal Corporation,  
Delhi
4. Sh. Ashish Chander Verma

Chairman,  
Delhi Subordinate Service Selection Board,  
Karkardooma,  
Delhi ... Respondents  
(By Advocate: Mr. M.S.Reen for R-1 to 3  
Mrs. Anupama Bansal for R-4)

## **ORDER (ORAL)**

**By Hon'ble Ms. Nita Chowdhury, Member (A),**

When the CP is taken up, learned counsel for the applicants states that only issue pending now in this matter is allocation of GPF number to the applicants. Counsel for respondents has given a copy of the order dated 01.02.2019 passed by East Delhi Municipal Corporation, in which they have allotted the GPF number to the applicants.

2. In view of the above order, nothing remains in this CP. The CP is closed and notices issued to the respondents are discharged. MA No. 4590/2017 stands disposed of accordingly. No costs.

**(S.N. Terdal)  
Member (J)**

**(Nita Chowdhury)  
Member (A)**

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